

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 177 OF 2016

Dated: 13th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Tamil Nadu Spinning Mills Association

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up. List
the matter on **12.11.2018**.

COURT MASTER